## No. G-20011/01/2015-RH (A/c)-Part.III Government of India Ministry of Rural Development Department of Rural Development Rural Housing

Krishi Bhawan, New Delhi Dated 21<sup>st</sup> May, 2018

To.

# Secretary/Principal Secretary/Additional Chief Secretary (RD), State Government of Haryana/Himachal Pradesh/Jammu & Kashmir/ Punjab/Rajasthan/ Uttar Pradesh/Uttarakhand

Subject: Minutes of the Empowered Committee Meeting to Appraise and Approve Annual Action Plan of the States under Pradhan Mantri Awaas Yojana (Gramin) for the Financial Year 2018-19.

## Sir/Madam,

I am directed to refer to the subject mentioned above and to enclose herewith Minutes of the Empowered Committee Meeting held in the month of March, 2018 in the Ministry to Appraise and Approve Annual Action Plan of the States under Pradhan Mantri Awaas Yojana (Gramin) for the Financial Year 2018-19 for information and necessary action.

This issues with the approval of Joint Secretary (Rural Housing)

Encl: As above

(P.K. Singh) Under Secretary to the Government of India Tel: 011-23097048

Copy to:

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- i) PPS to Secretary(RD)
- ii) PPS to SS&FA(RD)
- iii) PPS to JS(RH)
- iv) PS to Director(RH-I)
- v) PS to Director(RH-II)

# ANNUAL ACTION PLAN 2018-19 MINUTES OF MEETING

# State of Uttar Pradesh

# Date: 22<sup>nd</sup> March 2018

1. Action taken on actionable points as discussed during the EC meeting for Annual Action Plan 2016-17 and 2017-18

- Status of mapping of SECC villages to PMAY-G Gram Panchayats in AwaasSoft: The state reported that mapping of all 58,695 GPs has been completed, and number of beneficiaries on Permanent Waifflist (PWL) as on 13<sup>th</sup> March 2018 is 23,64,110. No issues have been reported by the State in mapping.
- 2. Finalisation of Permanent Wait Lists (PWL) after due verification by Gram Sabha and through the Appellate process and entering the same on AwaasSoft: As reported, State has upleaded Gram Sabha resolution for 54,790 GPs on AwaasSoft, and PWL has been uploaded for 51,097 GPs. The State has proposed a timeline of 31<sup>st</sup> May 2018 for uploading Gram Sabha Resolution and PWL completely.
- 3. Change/surrender of targets or reallocation within categories in view of unavailability of beneficiaries

Due to unavailability of beneficiaries in SC/ST category, the State has requested for reallocation of <u>80,000</u> beneficiaries to general category, JS(RH) informed the State that a separate BC meeting will be scheduled to discuss the issue.

# 4. Status of Landless beneficiaries.

The state reported that out of 1.023 landless beneficiaries identified so far, 239 have been provided land on lease to construct houses. It was also highlighted by the State, that in some villages there is no land available to be leased, and beneficiaries do not want to move to other villages.

5. Saturation of priority GPs as per Annual Action Plan 16-17 and 17-18: the following Status of priority GPs has been provided by the State. There are 94 SAGY phase I GPs in the State out of which 87 have been saturated, 71 out of 82 GPs have been saturated for SAGY Phase II, and 28 out of 47 SAGY Phase III villages have been saturated. 55 out of 106 RURBAN GPs, 3185

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out of 11765 ODF, and 1602 out of 6408 DAYNRLM GPs have been saturated. It was also reported by the State that since Kala Azaar, Mission Antyodaya and aspirational districts were selected after allocation of targets to GPs, saturation of these priority GPs will be taken up in the

2018-19.

- 6. Achievements against earmarks for SC/ST and Minority (2016-17 and 2017-18) 6.1. As against the 60% SC/ST earmark of 3,45,626 houses in 2016-17, the state has reported sanction of 3.40.326 houses, while 1.57,148 sanction against a target of 2.37.958 houses in
  - 6.2. As against a minority target of 92449 houses, in 2016-17, and 63,724 houses in 2017-18, the state has achieved 93,999 and 39,591 respectively.
  - 6.3. State was asked to achieve the shortfall at the earliest
  - 7. Status of release of matching state share:
    - The State informed that due State share has been released against the central Share, and there is
      - no shortfall.

9. House Design Typology, Construction of Demo Houses and use of locally available materials. 9.1. A total of six house design typologies has been proposed by UNDP for the State. It was

reported by State that the typologies have been finalised, and disseminated to the districts 9.2. Construction of demonstration (demo) houses is being undertaken at the block premises. As

reported, a total of 219 demo houses under construction.

# 10. Status of Setting up of PMUs at State, district and Block level

State PMU has been notified and set up. In addition district and Block PMUs also have dedicated members to undertake PMAY-G implementation

# 11. Status of convergence

The State has reported insufficiency of funds under NREGA due to which there is a delay in muster-roll generation for 90 persondays under convergence efforts for PMAY-G. Also, insufficiency of funds has been reported by the State for toilet construction under SBM and NREGA.

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II. Status of implementation of recent initiatives of the Ministry

 Finalisation of PWL after remanding cases to GPs. Timeline for the same has been set as 31<sup>st</sup> March 2018:

The State has proposed to complete the process of remanding ineligible cases by 30<sup>th</sup> June 2018. So far the State has completed the process of remand for 232 cases, but it is expected that around 2,00,000 ineligible beneficiaries will be remanded. Due to the large volume of remanded cases, the State has requested for simplifying the remand process by shifting the removal option to district level. To this JS(RH) remarked that the remand process has been made cumbersome to avoid removal of eligible beneficiaries from the PWL. He highlighted that state's involvement in process is important, as eligible beneficiaries entitlements are at stake. However, the JS suggested that the process can be eased out by providing OTP authorisation to more than one users, and providing a one stage approval process at the State Tevel. JS assured the State that simplification, of module will be considered.

### 2. Status of Mason Training

- 2.1. The State reported that SIRD is nominated as nodal agency for mason training.
- 2.2. It was also highlighted that process of selection of service providers is being completed. JS encouraged the State to undertake mason training to provide skill certification in order to ensure quality houses in State, and also for improved livelihoods for these masons.

# 3. Status of Aadhaar Seeding of beneficiaries:

So far the state has entered AADHAAR no. for 5.79.333 beneficiaries out of 10.15.177 beneficiaries registered, and 2.77.775 have been verified. The State has committed to complete AADHAR Seeding by  $30^{th}$  June 2018.

# 4. Status of closing Indira Awaas Yojana by March 2018

4.1. A total of <u>13.241</u> IAY honses have been reported as incomplete as on 1<sup>st</sup> April'17. Out of which the State has committed to complete 5153 IAY honses by March 34<sup>st</sup> 2018. While 8,083 houses cannot be completed despite best of efforts. The State has informed that recovery proceedings would be completed against IAY houses which were given instalments, and could not be completed

# III Plan for PMAY-G implementation in 2018-19

# 1. House construction Targets 2018-19

1.1. Nationally 1 crore houses have to be completed by December 2018. The target for State of Uttar Pradesh for the Year 2016-17 is 5,75,258, and for Year 2017-18 is 3,96,594. The State had committed to complete 8.00,000 houses by March 31<sup>st</sup> 2018, while the roadmap for completion of

remaining houses by December 2018 as following:

(State has requested to reallocate 80,000 in general category as per State request) distantifie

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# 1.3 Additional target and fund requisition -

The State has requested an additional target of 11,80,000 houses for 2018-19. An additional fund requirement of \$835.84 erores till October 2018 has been put forth by the State to accomplish the additional targets requested. Projected requirement of Central Share:

> in April-18	- Rs. 2945.28 crore
> June to Aug18	- Rs 5154.24 crore
> Sept. to Oct18	-Rs. 736.32 crore

It was highlighted by Secretary, U.P with high performance presents the strongest case for receiving additional targets, and the request of the State will be considered once distribution of targets for 2018-19 is undertaken by MoRD.

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# 2. Plan for Mason Training 2018-19

In terms of a roadmap for rural mason training for year 2018-19, a target of training and certifying 20,000 rural masons lies ahead of U.P. In addition the State has also proposed to train 1000 Master Trainers/Demonstrators. In this regard, the State plans to finish the process of distribution of targets among districts and empanelling of Training providers by June 2018.

3. Proposal for inclusion of new beneficiaries in PMAY-G - status of various stages of the process as suggested / envisaged in Ministry of Rural Development OM dated 22<sup>nd</sup> January

The State reported that survey is being conducted to identify any additional households that deserve to be benefitted under PMAY-G. Also, the State requested for rolling out of the application being developed for addition of new beneficiaries

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